

ITEM NO.10

REGISTRAR COURT. 1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 13933/2021

R. SHAMA NAIK

Petitioner(s)

VERSUS

G. SRINIVASIAH

Respondent(s)

Date : 29-11-2022 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Vaijyanthi Girish, AOR

For Respondent(s)

Mr. Ganesh Kumar R., AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is granted four weeks' time as final opportunity for filing counter affidavit.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court as per rules.

ATUL M. KURHEKAR
Registrar